

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:917

ANSWERED ON:29.11.2005

FOREIGN ASSISTANCE FOR CONSTRUCTION OF HIGHWAYS

Pathak Shri Brajesh

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether any agreement has been signed by the Government for seeking assistance from foreign countries including Road and Highway Construction Authority of Italy for construction of Highways in the country;

(b) if so, the details thereof; and

(c) the nature of assistance to be sought from foreign agencies under agreement and amount to be spent for construction of highways in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

(a) to (c) The following Memoranda of Understanding/ Memoranda of Cooperation/Memoranda of Intent have been signed during last 10 years with the intention to undertake corporation and collaboration on the basis of equality, reciprocity and mutual benefits rather than seeking assistance. Details are as under:

(i) Memorandum of Understanding was signed in 1995 between the Government of Malaysia and the Government of India for cooperation in the development and Implementation of super National Highways.

(ii) A memorandum of understanding (MOU) was signed on 20th June 2000 to remain in force for a period of five years between The Ministry of Public Works, Transport and Housing of the French Republic and the then The Ministry of Surface Transport of The Republic of India in the Road Sector. The objective of the MOU was to allow exchange of information between the Government officials and the specialists of the two countries in the field of road techniques as well as in that of the finalization and management of infrastructure concessions, promote and develop the relations between enterprises (Consultancy and engineering companies in the field of roads, manufacturers of equipment material and consumable products for the sector) with the purpose of arriving at industrial co-operation agreement and transfer of technology. The MOU has expired on 19th June 2005.

(iii) A Memorandum of cooperation was signed on 14th April, 2005 between The Department of Road Transport and Highways under this Ministry and The Department of Transportation of the United States of America on Cooperation in Transportation Science and Technology to undertake cooperation and collaboration in transportation science and technology on the basis of equality, reciprocity and mutual benefits. The cooperation and collaboration may include the following fields:

\$ Surface transportation

\$ Intermodal transportation

\$ Safety transportation

\$ Transportation for Mobility Disabled

\$ Intelligent Transportation Systems (ITS)

\$ Other field of mutual interest

(iv) Memorandum of Intent on program of cooperation was signed on 5th October 2005 between National Highways Authority of India (NHAI) and ANAS S.P.A. of Italy with the primary objective to exchange experience, research results and knowledge as well as undertaking joint development programmes and projects in the following fields of mutual interest:

\$ Italian and Indian technical rules and legislative instruments concerning toll roads construction and managing;

\$ Definition of forms of private investments attraction for the field of public/private partnership for the construction and upgrading of roads;

\$ Highways operation and maintenance.

